

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 302
CA(CAA)65/ND/2024
New CA-175/2024

IN THE MATTER OF:
Perfect Relations Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 19.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Naresh Kumar
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-175/2024: The application has been filed for expediting the hearing qua CA(CAA)65/ND/2024. We do not find any justifiable reason to give priority to the said application over the other pending matters. **The application is accordingly rejected.**

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)